

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHINMAYWA
INDUSTRIES INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	SHINMAYWA INDUSTRIES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/06/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U3410DL2009FTC234902
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-192 Sarita Vihar, New Delhi, DL 110076 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/09/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJIV BAJAJ B-269, LG, Chhatarpur Enclave, phase-2, New Delhi-110074 vlshin2022@gmail.com, rbajajip@gmail.com M.No.8800794355 IBBI/IPA-002/IP-N00276/2017-18/10834
8.	LAST DATE FOR SUBMISSION OF CLAIMS	4/10/2022

Notice is hereby given that the **SHINMAYWA INDUSTRIES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 05/09/2022.

The stakeholders of **SHINMAYWA INDUSTRIES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 4/10/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RAJIV BAJAJ
LIQUIDATOR

IBBI/IPA-002/IP-N00276/2017-18/10834

08/09/2022

New Delhi.